THE NATIONAL INSTITUTES OF TECHNOLOGY, SCIENCE EDUCATION AND RESEARCH (AMENDMENT) BILL, 2016

(AS PASSED BY THE HOUSES OF PARLIAMENT—

LOK SABHA ON 21ST JULY, 2016

RAJYA SABHA ON 1ST AUGUST, 2016)
THE NATIONAL INSTITUTES OF TECHNOLOGY, SCIENCE EDUCATION AND RESEARCH (AMENDMENT) BILL, 2016

(ASS PASSED BY THE HOUSES OF PARLIAMENT)

A BILL

further to amend the National Institutes of Technology, Science Education and Research Act, 2007.

Be it enacted by Parliament in the Sixty-seventh Year of the Republic of India as follows:

1. (1) This Act may be called the National Institutes of Technology, Science Education and Research (Amendment) Act, 2016.

   (2) It shall be deemed to have come into force on the 20th day of August, 2015.
2. In the First Schedule to the National Institutes of Technology, Science Education and Research Act, 2007, after serial number 30, the following serial number and the entries relating thereto shall be inserted, namely:

<table>
<thead>
<tr>
<th>(1)</th>
<th>(2)</th>
<th>(3)</th>
</tr>
</thead>
</table>

The above Bill has been passed by the Houses of Parliament.

_Dated the_ Chairman.

I assent to this Bill.

_Dated the_ President.
A BILL

further to amend the National Institutes of Technology, Science Education and Research Act, 2007.

(As passed by the Houses of Parliament)